

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF CHAMAK HOLDINGS LIMITED

Registered Office: D-3/2, Okhla Industrial Area, Phase-II, New Delhi - 110020

This Post Offer Public Announcement is being issued by D & A Financial Services (P) Ltd. ("Manager to the Offer") on behalf of the Acquirers, Mr. Subhash Chander Kathuria and Mr. Anubhav Kathuria (hereinafter collectively referred to as Acquirers) in Compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto and read with observations made by SEBI vide its latter no. CFD/DCR/SKS/SG/OW/6636/2010 dated May 28, 2010.

This Announcement is in continuation of and should be read in conjunction with the Public Announcement published on April 07, 2010 and the Corrigendum to the Public Announcement published on June 07, 2010 and Letter of Offer dated June 07, 2010.

1. Name of the Target Company : Chamak Holdings Limited
2. Name of Acquirers : Mr. Subhash Chander Kathuria and Mr. Anubhav Kathuria (Acquirers)
3. Name of Manager to the Offer : D & A Financial Services (P) Limited
4. Name of Registrar to the Offer : Beetal Financial & Computer Services Pvt. Limited
5. Offer Details:
 - a) Date of Opening of the Offer : Wednesday, June 16, 2010
 - b) Date of Closure of the Offer : Monday, July 05, 2010
6. Details of the Acquisition:

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 5.00		Rs. 5.00	
2.	Shareholding of Acquirers before MOU/PA	No. of Shares	%	No. of Shares	%
		Nil	N.A.	Nil	N. A.
3.	Shares acquired by way of Share Purchase Agreement	No. of Shares	%	No. of Shares	%
		181000	73.88	181000	73.88
4.	Shares acquired in the Open Offer.	No. of Shares	%	No. of Shares	%
		49000	20.00	Nil	N.A.
5.	Size of the Open Offer (Number of Share Multiplied by Offer Price per share)	Rs. 245000.00		Nil	
6.	Shares acquired after PA but before 7 working days prior to closure date:- Price of the Share Acquired No. of Share Acquired % of Share acquired	Nil Nil Nil		Nil Nil Nil	
7.	Post Offer Shareholding of Acquirers (2+3+4+6)	No. of Shares	%	No. of Shares	%
		230000	93.88	181000	73.88
8.	Pre and Post Offer Shareholding of Public Shareholders	Pre Offer	Post Offer	Pre Offer	Post Offer
		64000 (26.12%)	15000 (6.12%)	64000 (26.12%)	64000 (26.12%)

Note:

7. Status of the Escrow Account, whether released or not : Released
8. Payment of Interest to the shareholders, if any : Nil
9. Status of investors complaints received, if any : Nil

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>.

The Acquirers Mr. Subhash Chander Kathuria and Mr. Anubhav Kathuria R/o 3, Poorvi Marg, Vasant Vihar, New Delhi – 110 057 accept full responsibility for the information contained in this Post offer Public Announcement and also the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations, 1997 & subsequent amendments thereof.

Issued by Manager to the Offer on behalf of Acquirers



D & A Financial Services (P) Limited

13, Community Centre, East of Kailash, New Delhi-110 065

Tel: (011) 26472557, 26419079, 26218274 Fax: (011) 26219491

Email: dafspl@gmail.com

Contact Person: **Mr. Priyaranjan**

Place : New Delhi

Date : 13.07.2010